

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 13 of 2010, 198 of 10 & I.A. No. 278 of 2010

Dated: 5th January 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Appeal No. 13 of 2010

Ispat Industries Ltd. Appellant (s)

Versus

M.S.E.D.C.L. & Ors. Respondent (s)

Appeal No. 198 of 2010 & I.A. No. 278 of 2010

Ispat Industries Ltd. Appellant (s)

Versus

M.S.E.D.C.L. & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Rohit Kumar Singh
Mr. G. Umapathy

Counsel for the Respondent(s): Mr. Buddy A. Ranganathan for MERC
Mr. Vikas Singh, Sr. Adv.,
Mr. Abhishek Mitra & Ms. Amrita
Narayan for R-1.

ORDER

At the request of learned counsel for the appellant, post the matter for hearing on **23rd January, 2012 at 2.30 p.m.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ks